

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Kandla Energy and Chemicals Limited Date of Commencement of Liquidation: 29-01-2024; List of Stakeholders as on Date: 31-03-2024; Name of IP: Mr. Bimal Ashok Desai; Process Number: 1; Last 5 digitof registration number: 11281

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	3416480	1	3416480				NA
2	Liquidation costs incurred till date	1	69225	1	69225				NA
3	Secured financial creditors	5	11268502549	5	11268502549				Annexure 3
4	Unsecured financial creditors	2	586449054	2	586449054				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	5	4543668127	5	4543668127				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	3646164	2	3646164				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		16	16405751599	16	16405751599				